

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

TP No. 34/CTB/2019, CP (IB) No. 1174/KB/2018, IA (IB) No. 14/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

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|---------------------|----------------------------|
| Name of the Company | Jagannath Sponge Pvt. Ltd. |
| Under Section | 10 IBC |

For Petitioner (s)

Mr. S. S. Mohanty, Adv. } IA 14/23
 Mr. Swayamjit Rout, Adv. }
 Ms. Jeane Mohanty, Adv. }

For Respondent (s)

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ORDER

Ld. Counsel Mr. S. S. Mohanty appears for the applicant. Respondent counsel present, who filed his Vakalatnama on date. Seeks one week's time to file reply affidavit. Time is granted. Copy thereof shall be served on the counsel on record for the opposite party. List the matter for arguments on 28.03.2023, on top of the Board.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)